## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/48/2016

NAME OF THE PETITIONER(S)

: Kasturi & Sons Ltd

NAME OF THE RESPONDENT(S)

: Sporting Pastime India Ltd & 10 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Prophenth Mohan Rohan K. George Feroz Ali

Consel for the Petitioner A.

2. ABISHER JENASENAN

R. ASHRAF KHAN

course for R1 +2 + 10

3. S. PRAKASH

Counsel for

Re g Rg

COUNSELFOR

R.AL

Couns

Com Jor Ro

SJ. Right

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K. Swaleumer

## **ORDER**

Counsel for petitioner present. Shri Abishek Jenasenan, counsel for R1, R2 and R10, Shri R Sivakumar, counsel for R5, Shri Swarnam J Rajagopalan, counsel for R7, Shri S Prakash, counsel for R8, R9 and Shri R Ashraf Khan, counsel for R11 are present. No representation on behalf of R4 & R6. Counsel for the petitioner has been directed during the last hearing to send private notice to the respondents and file proof of sending and effecting service alongwith an affidavit. Counsel for the petitioner has filed an affidavit and seeks time to submit the original postal receipts and track delivery report in relation to the service effected on R4 & R6. Both parties are directed to argue the matter on the next date of hearing. Put up on 30.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)